

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 11.01.2021
at 02.15 PM. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : IA/1044/IB/2020

PETITION NUMBER : IBA/1181/2019

NAME OF THE PETITIONER(S) : S Muthuraju (IRP)
Classic Knits Pvt Ltd

NAME OF THE RESPONDENT(S) :

UNDER SECTION : 22(3)(b) Of IBC 2016 R/W Rule 11 Of NCLT Rules 2016

ORDER

Learned Counsel for Applicant Mr. A.G. Sathyanarayana is present through video conferencing platform.

Pursuant to the order dated 23.12.2020 passed by this Tribunal, IBBI has confirmed the appointment of **Mr. Mahalingam Suresh Kumar** bearing Registration No.IBBI/IPA-001/IP-P00110/2017-18/10217 as the RP for the Corporate Debtor vide its correspondence dated 01.01.2021. Further a copy of AFA bearing No.AAI/10217/02/161221/101866 dated 17.12.2020 has also been made available on record with the valid period of authorization from 17.12.2020 to 16.12.2021 in relation to the IRP appointed by this Tribunal.

Taking into consideration the above, **Mr. Mahalingam Suresh Kumar** will act as the RP for the Corporate Debtor, as appointed and confirmed in accordance with the Provisions of the IBC, 2016.

In the circumstances, this Application stands **closed**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)